

ster concerned has listened to that and whatever information is available, I think, will be made available at his convenience, as soon as possible. So far as the question of strong feelings expressed on the other side about some incident is concerned, I would only say that the Members should cooperate.....
(Interruptions) Whatever your grievances, we shall convey it to the Prime Minister. The Government is seized of the matter.

Sir, you have already allowed Mr. S. M. Banerjee to raise that point at 2 O'Clock. I do not know why the proceedings of the House should be held up like this. Why should the whole House be held to ransom like this? *(Interruptions)*

SHRI INDRAJIT GUPTA : (Alipore) May I make a submission? The matter about Barauni strike has been raised here. But the point which is not being focussed properly is that when the senior Members of this House. Mr. Bhogendra Jha, Mr. Sarjoo Pandey and others, went yesterday to meet Mr. Hanumanthaiya in his house, on behalf of railwaymen, they were told, "You get out of my house." That is why the feelings are running so high. *(Interruptions)* We want the Minister to be brought here and he should tell us *(Interruptions)* You cannot insult Members of Parliament like that. He may insult railway workers but he cannot insult his colleagues in the House.

(Interruptions)

SHRI RAJ BAHADUR : All Members of Parliament are equal and have the same respect. There is no question about that. *(Interruptions)* I have already said that we shall convey it to the Prime Minister.

MR. DEPUTY SPEAKER : The House stands adjourned for lunch to meet again at 2 o'Clock.

13.00 hrs.

The Lok Sabha adjourned for Lunch till Fourteen of the Clock.

The Lok Sabha reassembled after Lunch at two minutes past Fourteen of the Clock.

[SHRI K.N. TIWARY in the Chair]

Re. ANTI VIETNAM WAR DEMONSTRATION AT U. S. EMBASSY IN NEW DELHI

कई माननीय सदस्य; सभापति जी,.....

सभापति महोदय : प्राय सब लोग बैठ जाइये । माननीय बनर्जी बोलें, उसके बाद देखा जायगा ।

SHRI S.M. BANNERJEE (Kanpur): I am happy, Sir, I have been given a chance. With your permission I wish to mention that last Friday, on 12th May 1972, there was some antiwar demonstration organized by the Youth Federation of Delhi in which ladies and gentlemen participated. The demonstrators wanted to go to the U.S. Embassy to lodge their protest against the most brutal attack of president Nixon in Vietnam. Generally, the demonstrators are allowed to go near the gates...

MR. CHAIRMAN : What does the hon. Member want to say? He should be brief.

SHRI S.M. BANERJEE : The demonstrators were not allowed by the Police to go near the U. S. Embassy which was very unusual. Not only this, they stopped them at the main road. Four rings of police cordon were thrown in front of the Embassy. Even in America at the time of demonstration demonstrators are not treated as shabbily as was done here. The demonstrators were stopped at the main road. They wanted to go near the gate, but they were not allowed.

What is more important is that the woman demonstrators, specially Miss Bulu Roychowdhury, were manhandled by the police; they were pushed aside. I can show the photographs, how the ladies were treated. There were certain agent provocateurs who threw crackers to discredit the Youth Federation, and I am sure that this is the work of CIA. I would only request this. The police is hatching up a case that the demonstrators brought crackers and wanted to throw at the U.S. Embassy. Although we feel that the U. S. Embassy should be blown off, we have never done that, we never believe in that. The Home Minister must investigate into the whole thing and see that those who have been arrested are released immediately. At least those police officers responsible for such a thing should be suspended immediately. The Minister may take note of it.

MR CHAIRMAN : It is all recorded. They will see. I cannot give any directions.

Here, according to rules, if anybody wants to raise anything on the floor of the House, he must write to the Speaker. I think none of you have written and still you are raising it. There was tension in the beginning. So I have allowed it once. But everytime is not to be treated as Zero Hour. These questions are generally raised during zero hour.....(Interruption) You please take your seat. Because you did not get an opportunity to raise it, as a special case I am allowing it.

SHRI S. M. BANERJEE : But, let the Minister say something, Sir.

MR. CHAIRMAN : That is on the record. I am not asking.

In the first hour, there was some-question about the Railway Minister. I will give him opportunity to clarify his position. That only I will do.

14.07 hrs.

Re. ALLEGED FORCIBLE CAPTURE OF ELECTION BOOTHS IN BIHAR

श्री रामाबतार शास्त्री (पटना) : सभापति महोदय, कल बिहार में रामगढ़ विधान सभा क्षेत्र में चुनाव हुआ। उस चुनाव में करफ्यू लगाया गया, छतरपुर गांव में, और मारपीट कई जगह हुई। उसके बारे में हम दो तार आप के सामने पढ़ना चाहते हैं।

सभापति महोदय : यह तो स्टेट सबजेक्ट है। इलेक्शन होता है स्टेट में। वहां कफ्यू लगा कर साठी जांच हुआ, क्या हुआ, यह मामला वहां से सम्बन्धित नहीं है।

श्री रामाबतार शास्त्री : कम्युनल रायट किया गया।

सभापति महोदय : मैंने आपकी बात सुन ली। जो आपको तार आया है यह स्टेट सब-जेक्ट है। इलेक्शन से सम्बन्धित होगा तो इलेक्शन कमीशन इसको देखेगा।

श्री रामाबतार शास्त्री :

"...Telephonic Message from CPI candidate Ramgarh that gangsters of Jansangh candidate capturing many booths and forcibly stamping ballot papers with connivance of officer at Chitarapur Ramgarh Cantt. Lapanga Bhurkunda and others/. / Police and Magistrate onlookers/. / Request suspensi-on poll/. /—

Jagannath Sarkar Secretary Bihar CPI."

"...Returning officer Ramgarh acting in collusion Jansangh candidate /. / Apprehended foulplay during counting/. / Request appointment of observer during counting.....Jagannath Sarkar, Secretary Bihar CPI."

यह तार श्री जगन्नाथ सरकार, सेक्रेट्री, बिहार यूनिट, सी० पी० आई० का है।

सभापति महोदय : इससे इस हाउस से कोई सम्बन्ध नहीं है। यह इलेक्शन का मामला है यह स्टेट का मामला है, यह इलेक्शन पेटिशन का मामला है।

श्री रामाबतार शास्त्री : इलेक्शन कमीशन के सामने बात आ चुकी है।

सभापति महोदय : यह इलेक्शन पेटिशन का मामला है, वहां जायगा। रेकार्ड पर चला गया क्योंकि हमने आपको अलाऊ कर दिया। अब आप बैठ जाइये।

श्री रामाबतार शास्त्री : इलेक्शन नहीं होने दिया। (व्यवधान)

सभापति महोदय : यह विषय रेकार्ड में चला गया काफी है। अब आप बैठिये।

श्री कृष्णचन्द कछवाय (पुरेना) : मेरा ऐसा कहना है कि जो कुछ हुआ है, यह गलत है। क्या इसकी जांच करायी जायेगी? मैं यह कह सकता हूँ कि यह जो हरकतें हैं यह हमारी तरफ से नहीं हुईं। यह लोग खुब करते हैं और आरोप हम पर लगाते हैं।